

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-353(ND)2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

NAME OF THE COMPANY: M/s R S Polychem V/s. M/s. Chempharm
Industries India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Siddharth Sharma, Advocate Ms. Shruti Arora, Advocate		
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	For the Respondent (s):	Ms. Sushma Singh, Advocate		
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ORDER

Renotify this case for 25th October, 2017.


(Ina Malhotra)
Member (J)